

ITEM NO.803

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.239260/2023 in Criminal Appeal No(s).3067/2023

PIYUSH KUMAR VERMA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 08-12-2023 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Sanjeev Malhotra, AOR (mentioned by)

For Respondent(s) Mr. Ankit Goel, AOR

UPON being mentioned, the Court made the following
O R D E R

List the matter on 14.02.2024.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)